

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 43**  
**(IB)-571(PB)/2023**

**IN THE MATTER OF:**

Kaushalya Devi.

.... Petitioner

**Order u/S. 94(1) of Insolvency & Bankruptcy Code (IBC), 2016**

**Order delivered on 30.01.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**

**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Personal : Adv. Dyuti Ghai

Guarantor

For the RP : Adv Kanika Sachdeva along with Adv Radhika  
Panhotra

**ORDER**

Awaiting RP's report. List the matter on **12.03.2024**.

**-Sd/-**

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

30.01.2024  
Lalit